

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1391
TO BE ANSWERED ON THE 4TH MARCH, 2016

ILLEGAL ACTIVITIES IN SEAS

1391. SHRI K. PARASURAMAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has any plan to strengthen and empower the Coast Guard women officers to operate its fixed-wing aircraft and helicopters in order to check the illegal activities in seas, especially near international maritime boundary lines; and
- (b) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) & (b): Indian Coast Guard had started induction of women officers from the year 1997 as permanent appointee in General Duty (GD) and Aviation cadre (Pilots). Further, Short Service Appointee (SSA) women officer including Commercial Pilot Licence (CPL) holders were also inducted from year 2010. As on date, there are 27 women officers (17 Pilots and 10 Observers). They are employed for aviation duties involved in discharging Indian Coast Guard charter including prevention of illegal activities at sea and surveillance at maritime boundary lines.
